

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2214**

TO BE ANSWERED ON THE 15th MARCH, 2022/PHALGUNA 24,1943 (SAKA)

NATIONAL INTEGRATION COUNCIL

2214. SHRI NATARAJAN P.R.:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the National Integration Council(NIC) was constituted and is functioning as on date;

(b) if so, the details thereof and its aims and objectives;

(c) the details and the number of such NIC meetings held and the issues deliberated on national importance and its constitution;

(d) whether the Government is considering to reconstitute NIC; and

(e) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (e): The National Integration Council (NIC) was set up in pursuance of the National Integration Conference in 1961 for combating communalism, casteism, regionalism etc. The NIC is a standing body to review all matters pertaining to National Integration and to make recommendations thereon. The NIC comprised of Hon'ble Prime Minister as Chairperson and Union Ministers, Leaders of Opposition in Lok Sabha and Rajya Sabha, Chief Ministers of all States and UTs with Legislatures, Leaders of National Political Parties, Chairpersons of National

Commissions, Media Persons, Representatives of Business, Representatives of Labour, Eminent Public Figure and Women's Representatives as members.

So far, 16 meetings of NIC have been held since its inception. Meetings of NIC are convened as per requirement from time to time. There is no regular or specified time interval for convening meeting of the NIC.
